

ITEM NO.51

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).552/2023

SUNSHINE PICTURES PVT. LTD. & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 99958/2023 - INTERVENTION APPLICATION, IA No. 99708/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 99449/2023 - STAY APPLICATION)

Date : 12-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Harish N Salve, Sr. Adv.
Mr. ANS Nadkarni, Sr. Adv.
Mr. Ameet Naik, Adv.
Mr. Mahesh Aggarwal, Adv.
Mr. Raghav Shankar, Adv.
Ms. Madhu Gadodia, Adv.
Mr. Harshvardhan Jha, Adv.
Mrs. Yugandhara Pawar Jha, AOR
Mr. Ankur Saigal, Adv.
Mr. Sujoy Mukherjee, Adv.
Ms. Tarini Kulkarni, Adv.
Mr. Aman Pathak, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Chiraj Nayak, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Sanjay Basu, Adv.
Mr. Nipun Saxena, Adv.
Mr. Srisatya Mohanty, Adv.
Mr. Amit Bhandari, Adv.
Ms. Aditi Gupta, Adv.
Mr. Sanjeev Kaushik, Adv.
Ms. Anju Thomas, Adv.
Mr. Himanshu Chakravarty, Adv.
Ms. Mantika Haryani, Adv.

Mr. Shreyas Awasthi, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Bhanu Mishra, Adv.
Ms. Astha Sharma, AOR

Mr. Amit Anand Tiwari, AAG
Mr. Sabarish Subramanian, AOR
Ms. Devyani Gupta, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. C. Kranthi Kumar, Adv.
Mr. Danish Saifi, Adv.

Mr. Varinder Kumar Sharma, AOR
Ms. Deeksha Gaur, Adv.
Mr. Shantanu Sharma, Adv.
Ms. Parul Sharma, Adv.
Mr. Yusuf Kishor Prasad, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Issue notice, returnable on 17 May 2023.
- 2 Mr Tushar Mehta, Solicitor General with Mr Arvind Kumar Sharma, AOR, accepts notice on behalf of Union of India. Dr Abhishek Manu Singhvi, senior counsel, with Ms Astha Sharma, AOR, accepts notice on behalf of the State of West Bengal and Mr Amit Anand Tiwari, AAG, accepts notice on behalf of the State of Tamil Nadu.
- 3 Replies be filed in the meantime.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**